GOVERNMENT OF INDIA MINISTRY OF INFORMATION & BROADCASTING

RAJYA SABHA STARRED QUESTION NO. *173 TO BE ANSWERED ON 22ND DECEMBER, 2022

GUIDELINES FOR UPLINKING AND DOWNLINKING OF TELEVISION CHANNELS

*173. SHRI DEREK O' BRIEN

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether Government has specific parameters to decide about the content that will be considered 'content of national interest' in the light of the Ministry's recent 'Guidelines for Uplinking and Downlinking of Television Channels';
- (b) if so, details thereof and if not, the reasons therefor;
- (c) Whether Government has a committee which will be reviewing such content;
- (d) if so, the manner in which the members of this committee are selected and if not, the manner in which the content will be reviewed;
- (e) the purpose Government would like to achieve with the airing of such content; and
- (f) if so, details thereof and if not, reasons therefor?

ANSWER

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS & SPORTS { SHRI ANURAG SINGH THAKUR }

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF RAJYA SABHA STARRED QUESTION NO. *173 FOR ANSWER ON 22.12.2022

- (a) to (d): The Clause 35 of the Policy Guidelines for Uplinking and Downlinking of Satellite Television Channels in India, 2022 provides that a company/LLP having permission under these guidelines for uplinking a channel and its downlinking in India may undertake public service broadcasting for a minimum period of 30 minutes in a day on themes of national importance and of social relevance, including the following, namely
 - (i) education and spread of literacy;
 - (ii) agriculture and rural development;
 - (iii) health and family welfare;
 - (iv) science and technology;
 - (v) welfare of women;
 - (vi) welfare of the weaker sections of the society;
 - (vii) protection of environment and of cultural heritage; and
 - (viii) national integration

The above list is not exhaustive and other themes which are of national importance and of social relevance may also qualify for being accounted under Obligation for Public Service Broadcasting.

(e) & (f): The objective of this process is to spread greater awareness on the themes of national importance and of social relevance under obligation of public service broadcasting.
